

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-504
IB-582/ND/2020

IN THE MATTER OF:

Sparta Global Projects Pvt Ltd

Vs.

Kugd Services Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 9 of IBC

Order delivered on 15.09.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Arjun Agarwal, Adv., Rajiv Virmani Adv., Swati
Bhardwaj Adv

For the Respondent :

ORDER

Heard the Ld. Counsel for the Operational Creditor. Ld. Counsel for Corporate Debtor has already been set ex.- parte. Let this matter be posted after a week days' time for arguments of the Operational Creditor. List the matter on **21.09.2022.**

—Sd/—

**(RAHUL BHATNAGAR)
MEMBER (T)**

—Sd/—

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**

Md Saddam